

Ayursundra Hospital (Guwahati) Private Limited
List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Date of Commencement of CIRP: 12-03-2024; List of Creditors is Pursuant to claims received and updated as on 16-06-2024
(List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	State Bank of India	6-Jun-24	24,71,51,267	23,86,80,544	Secured Loan	23,86,80,544	23,86,80,544	No	40.68%	-	-	84,70,723	-	Liquid asset appropriated
2	Punjab National Bank	11-Jun-24	6,30,59,151	6,30,59,151	Secured Loan	6,30,59,151	6,30,59,151	No	10.75%	-	-	-	-	
3	DLL Global Business Services Private Limited	12-Jun-24	16,31,58,475	16,31,58,475	Secured Loan	16,31,58,475	16,31,58,475	No	27.81%	-	-	-	-	
4	North Eastern Development Finance Corporation Limited	13-Jun-24	10,19,45,671	10,18,26,792	Secured Loan	10,18,26,792	10,18,26,792	No	17.35%	-	-	1,18,879	-	Legal expenses post ICD rejected
5	HDFC Bank Limited	16-Jun-24	2,02,28,974	2,00,42,787	Secured Loan	2,00,42,787	-	No	3.42%	-	-	1,86,188	-	
	TOTAL		59,55,43,537	58,67,67,748		58,67,67,748			100%			87,75,789		
	TOTAL in Crs		59.55	58.68		58.68						0.88		